- (ii) (a) Annual Report and Accounts of the Lakshadweep State Waqf Board, Lakshadweep, for the year 2018-19, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Board.
- L Notifications of the Ministry of Shipping
- II. Administrative Report and Accounts (2018-19) of various port trusts and the CDBL, Kolkata and related papers
- III. Report and Accounts of the CSL, Kochi and related papers

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING; AND THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH MANDAVIYA): Sir, I lay on the Table—

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Shipping, under sub-section (4) of Section 124 of the Major Port Trust Act, 1963:—
 - (i) G.S.R. 628 (E), dated the 3rd September, 2019, publishing the Tuticorin Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2019.
 - (ii) G.S.R. 629 (E), dated the 3rd September, 2019, publishing the Kolkata Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2019.
 - (iii) G.S.R. 630 (E), dated the 3rd September, 2019, publishing the Cochin Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2019.
 - (iv) G.S.R. 631 (E), dated the 3rd September, 2019, publishing the Mormugao Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2019.
 - (v) G.S.R. 700 (E), dated the 30th September, 2019, publishing the New Mangalore Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2019.
 - (vi) G.S.R. 759 (E), dated the 4th October, 2019, publishing the Paradip Port

- Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2019.
- (vii) G.S.R. 818 (E), dated the 31st October, 2019, publishing the Mumbai Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2019.

[Placed in Library. (For (i) to (vii) See No. L.T. 860/17/19]

- II. (A) A copy each (in English and Hindi) of the following papers, under sub-section (2) of Section 103 and Section 106 of the Major Port Trusts Act, 1963:—
- (i) (a) Administration Report of the New Mangalore Port Trust, Mangaluru, Karnataka, for the year 2018-19.
 - (b) Annual Accounts of the New Mangalore Port Trust, Mangaluru, Karnataka, for the year 2018-19, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Port Trust.
 - (d) Review by Government of the Annual Accounts of the above Port Trust. [Placed in Library. See No. L.T. 769/17/19]
- (ii) (a) Annual Administration Report of the Mormugao Port Trust (MPT), Goa, for the year 2018-19.
 - (b) Annual Accounts of the Mormugao Port Trust (MPT), Goa, for the year 2018-19, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Port Trust.
 - (d) Review by Government of the Annual Accounts of the above Port
 Trust. [Placed in Library. See No. L.T. 767/17/19]
- (B) A copy each (in English and Hindi) of the following papers, under Section 5(E) of the Dock Workers (Regulation of Employment) Act, 1948:—
 - (a) Annual Administration Report and Accounts of the Calcutta/Dock Labour Board (CDLB), Kolkata, for the year 2018-19, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Board.

 [Placed in Library. See No. L.T. 768/17/19]

- III. A copy each (in English and Hindi) of the following papers, under subsection (1) (b) of Section 394 of the Companies Act, 2013:—
 - (a) Forty-seventh Annual Report and Accounts of the Cochin Shipyard Limited (CSL), Kochi, Kerala, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Reeview by Government on the working of the above Company.

[Placed in Library. See No. L.T. 850/17/19]

Report and Accounts (2018-19) of the AYCL, Kolkata and related papers

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, on behalf of my colleague, Shri Arjun Ram Meghwal, I lay on the Table, under sub-section (1) (b) of Section 394 of the Companies Act, 2013, a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Andrew Yule and Company Limited (AYCL), Kolkata, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 1013/17/19]

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (GENERAL (RETD.) V. K. SINGH): Sir, I lay on the Table, under Section 10 of the National Highways Act, 1956, a copy each (in English and Hindi) of the following Notifications of the Ministry of Road Transport and Highways:—

- (1) S.O. 2224 (E), dated the 28th June, 2019, regarding the rate of fee to be collected from the users of stretch from K.M. 0.000 to K.M. 7.950 (Katni Bypass) and from K.M. 4.600 to K.M. 68.400 (Katni Umariya Section) on NH 78 (New NH-43) in the State of Madhya Pradesh.
- (2) S.O. 2225 (E), dated the 28th June, 2019, regarding the rate of fee to be collected from the users of stretch from K.M. 89.600 to K.M. 192.400 (Madhla Chilpi Section) on National Highway No. 12A (New NH -30) in the State of Madhya Pradesh.